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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 94/397-398/NCLT/AHM/2016 (New) C.P. No. 34/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

Name of the Company:

Vortex Ice Cream Pvt. Ltd. & Ors.

V/s.

Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION REPRESENTATION SIGNATURE
1. ARJUN R. SHETTI	ADVOCATED PETTIONERS (Little Chille
2. MANISHBMAI RHATT	SR. ADVOCATE
3. KARAN SANGHANI	ADVOCATE)
E Str. Siparker.	Co Avocte R1,4
5. Sandip Sitphi	Admiate

ORDER

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Arjun Sheth with Learned Advocate Mr. Karan Sanghani present for Petitioners. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Sandeep Singhi present for Respondents no. 1, 2 and 5 to 7. None present for other Respondents.

Heard reply arguments of Learned Counsel for Petitioners.

For arguments of Respondents on citations.

List the matter on 08.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 3rd day of May, 2017.